

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 3...../Confdl./HCS

Dated: 28/06/2022

**NOTIFICATION**

**Guidelines for transfer of Judicial Officers**

In supersession of the "Guidelines" for general transfer of Judicial Officers dated 05.03.2019, issued by the then Registrar General and all "Guidelines" issued previous thereto, the following "Guidelines" for general transfer of Judicial Officers shall come into immediate effect:-

1. General transfer of Judicial Officers shall be effected by the Full Court for effective administration of justice and for public interest;
2. Usual tenure of posting of Judicial Offices – at any place other than the Registry – shall be for a maximum period of 3 (three) years. In the event of any Judicial Officer being posted in the Registry, his/her tenure shall be determined solely by the Hon'ble, the Chief Justice;
3. A Judicial Officer – at any point of time – may be prematurely transferred or may be retained after the expiry of 3 (three) years at his/her place of posting at the sole discretion of the Hon'ble, the Chief Justice;
4. In the usual course of business, general transfer of Judicial Officers within the State shall be effected each year, preferably in the month of April/May and
5. For matters that have not been specifically provided herein, the Hon'ble, the Chief Justice, may issue such further general or specific directions/clarifications – as may be necessary – in order to make this general transfer policy efficacious.

By Order of the Hon'ble, the Chief Justice,

Sd/-  
**REGISTRAR GENERAL**


Memo No.: **V(58)Confdl./HCS/2894-910**

Dated: 28.6.22

**Copy to:**

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice;
2. Additional Registrar-cum-PPS to Hon'ble Judge;
3. Deputy Registrar-cum-PS to Hon'ble Judge;

4. All District & Sessions Judges;
5. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;
6. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
7. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim;
8. All Chief Judicial Magistrate-cum-Sr. Civil Judge;
9. All Civil Judges-cum-Judicial Magistrates;
10. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
11. All Section In-charge, High Court of Sikkim;
12. Notice Board;
13. Guard file and
14. File.

 27.06.2022

**REGISTRAR**